

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

C.A. NO.3972 of 2001

M/s. Ispat Industries Ltd.
Appellant(s)

Appell

VERSUS

Commissioner of Customs, Mumbai
Respondent(s)

(with appln(s) for stay and with office report)

With
C.A. No. 5921-5924/2004 (with application for stay)
C.A. No. 6160-6161/2004 (with application for stay)
C.A. No. 6366/2004(with application for ex-parte stay)
C.A. No. 1603/2005(with application for c/delay in filing appeal)

Date: 03/08/2006 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA
HON'BLE MR. JUSTICE MARKANDEY KATJU

For the Appellant(s)
in CA No.3972/2001&
for RR in CA 6160-61/04

Mr. Joseph Vellapally, Sr. Adv.
Mr. C.N. Sree Kumar, Adv.

For the Appellant(s)
in CA 6366/2004
and for respondent(s)
in CA 5921-5924/2004

Mr. Joseph Vellapally, Sr. Adv.
Mr. K.R. Sasiprabhu, Adv.
Mr. Ashwin Dave, Adv.
Mr. Chandrachud, Adv.
Mr. Raghvesh Singh, Adv.

For Appellant(s) in
CA 1603 of 2005

Mr. S.Ganesh, Sr. Adv.
Mr. Maninder Singh, adv.
Mrs. Pratibha M. Singh, Adv.
Mr. Gaurav Sharma, Adv.
Mr. Rahul Ajatshatru, Adv.
Mr. Tejveer Bhatia, Adv.

For Respondent(s)
in CA 3972/2001 &
for appellant(s) in
in CA 5921-24/04&
CA 6160-61/2004

Mr. A.Subba Rao, Adv.
Mr. Navin Prakash, Adv.
Mr. Ajay Sharma, Adv.
Mr. B.K. Prasad, Adv.

For Respondent(s)
in CA 5921-24/2004

Mr. S.Ganesh, Sr. Adv.
Mr.Mahesh Agarwal, Adv.
Mr. E.C. Agrawala, Adv.

For Respondent(s)
in CA 6160-61/2004

Mr. Ravinder Narain, Adv.
Mr. Ajay Aggarwal, Adv.
Mr. Sanjeev Dahiya, Adv.
Mr. Rajan Narain, Adv.

UPON hearing counsel the Court made the following
O R D E R

Not to be listed till 21st August, 2006.

(Parveen Kr. Chawla)

Court Master

(Kanwal Singh)

Court Master